

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3681
ANSWERED ON 18TH MARCH, 2021**

RELEASE OF PAYMENT

**3681. SHRI UPENDRA SINGH RAWAT:
SHRI BHOLANATH (B.P. SAROJ):**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that NKC Projects Private Limited company obtained big contract tender of national highways from the Government and entrusted work to many small companies including Jam-Jam Company Private Limited after receiving full payment from the Government but payment is not being made to these small companies which is causing hardships to the officials/workers of these small companies;**
- (b) if so, the details thereof along with the reaction of the Government thereto;**
- (c) the action being taken/ by the Government against such companies like NKC Projects Private Limited; and**
- (d) the steps taken/being taken by the Government to ensure that the funds released to such companies reach to the intended eligible users?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) This is a dispute related to non-settlement of dues between M/s NKC Projects Private Limited & its contractors/small companies. NHAI has no role regarding release of payment to such small companies engaged by M/s NKC Projects Private Limited. M/s Jam-Jam Construction Company can approach the appropriate forum for the redressal of grievance/settlement of pending claims in accordance with the provisions of law.
